



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA

भारत सरकार/Government of India

महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग,
Mahanagar Doorsanchar Bhawan, Jawahar Lal Nehru Marg
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No.: 10-6/2016- BB&PA

Dated : 19.07.2016

To,


M/s Aircel/ Bharti Airtel/ Idea/ Tata Tele-services/ Vodafone (Separate letters)

Subject: Request of M/s Reliance Jio Infocomm Limited for augmentation of POIs for Access and NLD Services – reg.

M/s Reliance Jio Infocomm Limited (RJIL) vide their letter No. RJIL/TRAI/2016-17/230 dated 14.07.2016 have, *inter-alia*, informed TRAI that –

- (i) They have carried out an exercise to forecast the E1 requirements on the commercial launch of services, as per which, the present E1 provisioning at POIs with your organization is substantially inadequate; and
 - (ii) They have been requesting your organization to augment the points of interconnection (POIs) as per the terms of interconnection agreements; however, repeated requests during last four-to-six months for augmentation have been denied by your organization despite the fact that they have already shared firm demand through their letter dated 21.06.2016 and expressed their willingness to pay all demand notes for augmentation.
2. A copy of the letter from M/s RJIL is enclosed as Annexure.
 3. In view of the above, you are requested to do the needful action and furnish your response on the issues raised by M/s RJIL within seven days of the issue of this letter.

Encl.: as above


(Akhilesh Kumar Trivedi)
Joint Advisor (BB&PA)

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→ Copy to : Shri Kapoor Singh Guliani, Authorised Signatory, M/s. Reliance Jio Infocomm Limited, D7, Dhawandeep Building, 6, Jantar Mantar Road, New Delhi 110001.